



।आयकर अपीलीय अधिकरण "सी" न्यायपीठ पुणेमें।
IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCHES "C" :: PUNE

**BEFORE DR.DIPAK P. RIPOTE, ACCOUNTANT
MEMBER AND
SHRI VINAY BHAMORE, JUDICIAL MEMBER**

आयकर अपील सं. / ITA No.1965/PUN/2024

निर्धारण वर्ष / Assessment Year: 2020-21

Liebherr Appliances India Private Limited, A-1/6, Shendra MIDC, Shendra, Aurangabad – 431154. PAN: AACCL5201H	V s	The Assessment Unit, NFAC, Income Tax Department, Delhi.
Appellant/ Assessee		Respondent / Revenue

Assessee by	None.
Revenue by	Shri Prakash L Pathade – CIT(DR)
Date of hearing	10/12/2024
Date of pronouncement	13/12/2024

आदेश/ ORDER

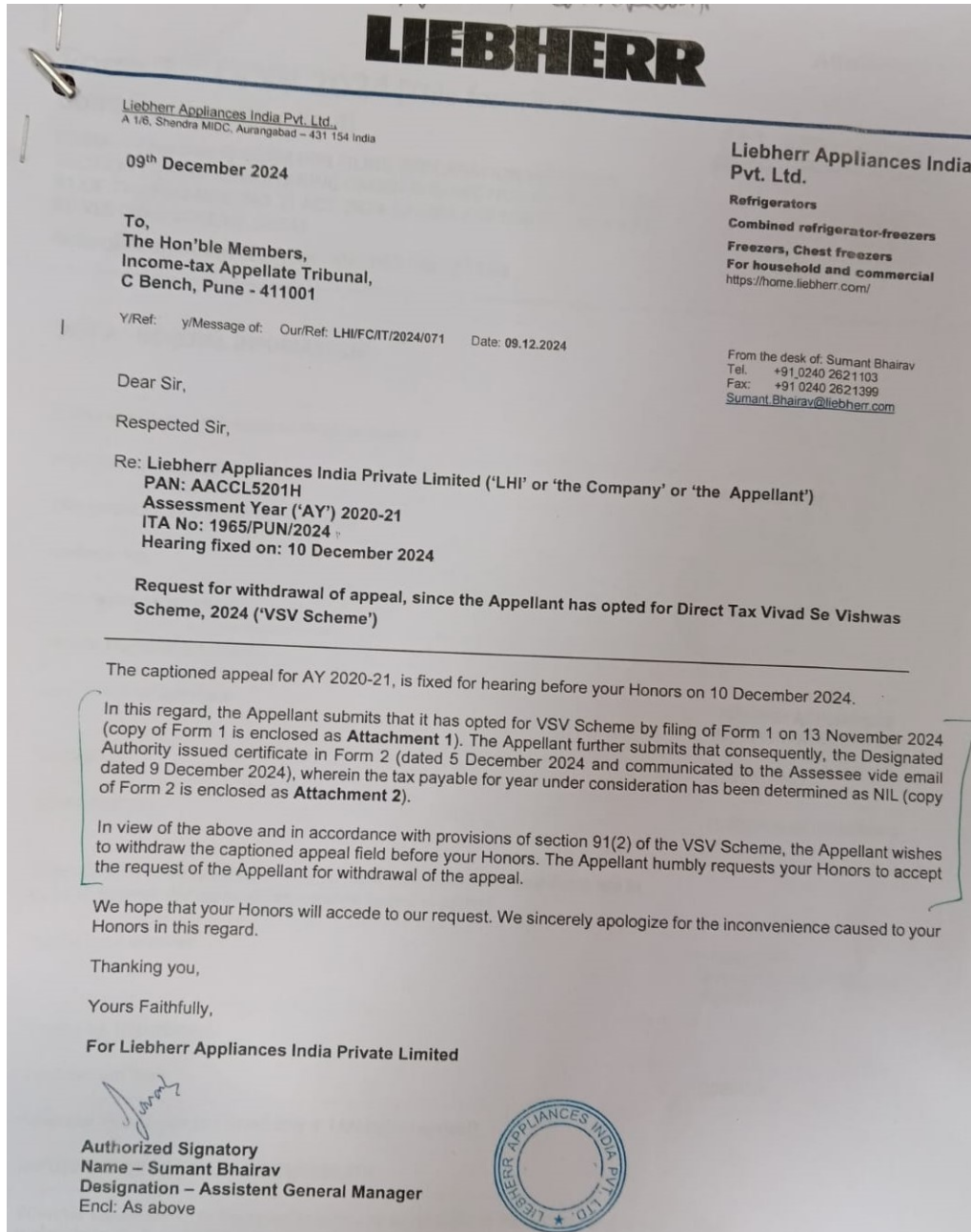
PER DR. DIPAK P. RIPOTE, AM:

This is an appeal filed by the Assessee directed against the order of Id.Commissioner of Income Tax(DRP-3), Mumbai-3 under section 144C(5) of the Income tax Act, 1961 dated 19.04.2024 for A.Y.2020-21

2. At the outset of hearing, no one appeared on behalf of the assessee, however, Id.Authorised Representative(Id.AR) of the



assessee submitted a letter and requested to withdraw the appeal as under :



3. On the other hand, the Id. Departmental Representative (Id. DR) of the Revenue did not object to the contention of the assessee and has no objection if the appeal of assessee is dismissed as withdrawn.



4. In view of the above, we permit to withdraw the appeal of the assessee. Accordingly, grounds of appeal raised by the assessee are dismissed as withdrawn.

5. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 13th December, 2024.

Sd/-
(VINAY BHAMORE)
JUDICIAL MEMBER

Sd/-
(DR. DIPAK P. RIPOTE)
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 13th Dec, 2024/ SGR*

आदेशकीप्रतिलिपिअग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A), concerned.
4. The Pr. CIT, concerned.
5. विभागीयप्रतिनिधि, आयकर अपीलीय अधिकरण, "सी" बेंच,
पुणे / DR, ITAT, "C" Bench, Pune.
6. गार्डफाइल / Guard File.

आदेशानुसार / BY ORDER,

// TRUE COPY //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे/ITAT, Pune.